

Sixteenth Loksabha

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Title: Introduction of Representation of the People (Amendment) Bill, 2017.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Madam, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act 1951.”

The motion was adopted.

SHRI RAVI SHANKAR PRASAD: Madam, I introduce the Bill.

(...Interruptions)

12.21 hours